

(1870) 03 CAL CK 0001

Calcutta High Court

Case No: Special Appeal No. 2852 of 1869

The Land Mortgage
Bank of India (Credit
Foncier Indien) Limited

APPELLANT

Vs

Gregory Paul Mehtus.

RESPONDENT

Date of Decision: March 28, 1870

Judgement

@JUDGMENTTAG-ORDER

The Court, accordingly, ordered that no refund of stamp duty could be made.